

Central Administrative Tribunal  
Principal Bench

New Delhi, dated this the 16th November, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

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O.A. No. 445 of 1997

Smt. Vijay Sadhu,  
R/o 110, Sector 2,  
Sadiq Nagar,  
New Delhi.

... Applicant

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Information & Broadcasting,  
Shastry Bhawan, New Delhi-110001.

2. Central Production Centre,  
Doordarshan, Siri Fort,  
New Delhi-1100049. ... Respondents

(None appeared)

O.A. NO. 1868 of 1998

Shri D.S. Vimal,  
S/o late Shri Rursi Singh,  
Asst. Station Director,  
All India Radio,  
Agra.

... Applicant

Versus

1. Union of India through  
the Secretary,  
Ministry of Information & Broadcasting,  
Parliament Street, New Delhi.

2. The Director General,  
All India Radio, New Delhi.

3. -the Station Director,  
All India Radio,  
Agra. ... Respondents

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ORDER (Oral)

S.R. Adige, VC (A)

(V)

None appeared for applicants in these two O.As even on second call. None appeared for respondents also. We note that this is the third consecutive occasion on which none appeared for the parties. These two cases were listed at Sl. No. 1 of the regular hearing list.

2. As neither side appeared in these two cases, both O.As are dismissed for default and non-prosecution.

3. Let a copy of this order be placed in each case record.

(Dr. A. Vedavalli)  
Member (J)

(S.R. Adige)  
Vice Chairman (A)

/gK/

True copy  
Attest  
O.P. Adige  
Col.